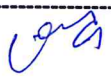



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.45/ 2017	-	For filing objections / reporting settlement	Rule-6 of IB.	Atlas Logistics Pvt. Ltd. Vs Unitex Apparels Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ABHISIT ATUR 9663309317	Respondent	
2.	PUNITA JAINIYAS 9844011075	Petitioner	

**ORDER**

Counsel for petitioner is present. Counsel for Respondent is also present. Matter is listed on 8/12/2017 for report of settlement if any to proceed further in the matter.


**Member (T)**

**Member (J)**

PTO

**ORDER**

Counsel for petitioner is present. Counsel for Respondent is also present. At the request of Counsel for Respondent matter is listed for hearing on 24/11/2017.

  
**Member (T)**

  
**Member (J)**